

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3423
ANSWERED ON 23/03/2026**

URBAN HOUSING AND 'HOUSING FOR ALL'

3423. DR. SANDEEP KUMAR PATHAK:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the concrete steps taken under the Pradhan Mantri Awas Yojana-Urban to provide affordable, safe and quality housing to the urban poor, low-income groups and middle-income groups;
- (b) whether uniform, transparent and timely implementation of the scheme is being ensured in all States and urban local bodies; and
- (c) if so, the number of approved, completed and pending housing units, the amount allocated and spent and the details during the last three years, State-wise and year-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme period of PMAY-U has been extended up to 30th September 2026 for completion of under-construction houses and release of funds through SNA-SPARSH module.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries belonging to Economically Weaker Section (EWS), Low Income Group (LIG) and Middle Income Group (MIG) categories in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U and PMAY-U 2.0 adopts a demand driven approach wherein States/Union Territories (UTs) assess the requirement through their Urban Local Bodies (ULBs)/Implementing Agencies in their respective jurisdictions. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 with all details on the portal. States/UTs/ULBs validate the beneficiaries as per the eligibility criteria of the scheme guidelines and selection/scrutiny of beneficiary lists are done by the States/UTs. The Scheme Guidelines and Unified Web Portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by the Central Sanctioning and Monitoring Committee (CSMC).

As per the scheme guidelines, houses constructed should conform to the building safety and design standards provided in National Building Code (NBC) and other relevant Bureau of Indian Standards (BIS) codes. Mission also promotes use of resource efficient, climate responsive, disaster resilient, eco-friendly and sustainable building materials, technologies and processes to provide thermal comfort, reduce energy use and environmental impact. For effective monitoring of the quality and durability of houses sanctioned under the PMAY-U, the Third Party Quality Monitoring (TPQM) of all the ongoing projects under the Scheme is mandatory. On the basis of the reports on the quality of houses from such Agencies, States and Urban Local Bodies (ULBs)/Implementing Agencies (IAs) take both preventive and curative measures to ensure that standard quality houses are constructed under the PMAY-U.

To ensure transparency and accountability, the Mission uses various measures in implementation of the scheme. A comprehensive and robust MIS system has been developed which helps all stakeholders to seamlessly manage information pertaining to physical and financial progress. The MIS is equipped with Geo-tagging features and integrated with BHUVAN Portal of National Remote Sensing Centre (NRSC) and BHARAT MAP of National Informatics Centre (NIC) for monitoring the progress of construction of houses. MIS has also been integrated with UMANG Mobile App, NITI Aayog Dashboard and DBT Bharat Portal for dissemination of information. To ensure that benefits go only to the genuine beneficiaries, various linkages have been placed such as UIDAI for Aadhar validation of beneficiaries and GIS based Central MIS etc.

Based on the project proposals submitted by States/UTs, a total of 125.15 lakh houses, including 13.67 lakh under PMAY-U 2.0, have been sanctioned by the Ministry, so far across the country. Of the sanctioned houses, 116.57 lakh houses have been grounded; of which 97.30 lakh are completed/delivered to the beneficiaries as on 02.03.2026. Details of houses sanctioned, grounded and completed, and funds sanctioned, released and utilized, state-wise and year-wise, during the last three years are at Annexure - I and Annexure - II respectively. The progress of the scheme can also be accessed on the PMAY-U dashboard (<https://dashboard.pmay-urban.gov.in>).

The Ministry conducts regular review meetings with States/UTs to monitor the progress of scheme implementation and to expedite submission of requisite compliances for subsequent release of funds, as well as for completion of sanctioned houses within the stipulated timelines.

**Annexure I referred in reply to Rajya Sabha Unstarred Q. No. 3423 due for 23-03-2026
State/UTs wise and year wise details of Physical progress during the last three years under
PMAY-U & PMAY-U2.0**

Sr. No.	Name of the State/ UT	Physical Progress of Houses during last three years (FY 2022-23 to FY 2024-25) (Nos)								
		Sanctioned			Grounded*			Completed/Delivered*		
		2022-23	2023-24	2024-25	2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1	Andhra Pradesh	1,92,669	50,144	31,252	2,05,411	12,888	615	2,86,987	2,18,499	96,415
2	Bihar	2,206	12,993	1,00,014	17,133	9,031	7,029	21,586	11,114	59,464
3	Chhattisgarh	36,936	3,515	-	29,615	28,747	3,412	35,926	43,385	34,720
4	Goa	330	-	-	331	-	-	331	-	1
5	Gujarat	1,42,005	11,496	-	1,46,528	12,266	4,651	1,99,047	28,953	39,297
6	Haryana	5,142	-	15,256	5,480	952	871	13,508	3,677	2,937
7	Himachal Pradesh	1,117	355	-	1,111	267	101	2,155	1,003	1,075
8	Jharkhand	6,625	-	-	22,057	4,813	664	15,774	17,127	17,644
9	Karnataka	13,509	15,391	-	22,264	12,508	13,713	43,033	30,307	51,987
10	Kerala	13,877	7,752	-	16,596	7,626	8,568	14,823	7,349	12,692
11	Madhya Pradesh	66,380	9,502	-	1,65,888	17,417	5,692	1,75,161	1,11,350	88,221
12	Maharashtra	1,20,775	27,114	-	2,11,831	20,184	84,053	1,81,353	38,022	1,31,429
13	Odisha	1,325	18,769	5,304	27,858	9,345	10,567	27,734	12,785	18,989
14	Punjab	24,284	-	-	10,416	7,253	7,048	23,124	8,926	15,272
15	Rajasthan	86,107	35,325	23,799	58,800	35,520	33,933	35,470	10,253	42,698
16	Tamil Nadu	31,713	10,178	-	57,705	17,518	6,912	84,224	40,285	42,890
17	Telangana	7,751	-	1,13,681	10,542	-	-	12,926	1,504	289
18	Uttar Pradesh	1,23,348	1,51,804	55,625	95,023	1,51,868	46,684	2,06,465	2,01,354	2,32,572
19	Uttarakhand	11,681	2,941	-	16,058	6,515	7,380	4,329	4,343	6,901
20	West Bengal	12,264	-	-	1,21,546	36,399	11,579	81,647	50,318	64,814
Sub-total (States)		9,00,044	3,57,279	3,44,931	12,42,193	3,91,117	2,53,472	14,65,603	8,40,554	9,60,307
21	Arunachal Pradesh	8	-	5,278	1,273	-	-	3,193	1,498	641
22	Assam	9,526	13,542	-	29,386	9,651	12,753	36,483	19,542	24,134
23	Manipur	21	-	-	8,675	1,056	1,787	5,690	2,934	3,085
24	Meghalaya	4	-	-	447	26	261	430	144	678
25	Mizoram	270	-	-	9,469	94	193	1,518	1,927	16,571
26	Nagaland	1	-	-	676	-	21	6,427	7,344	9,207
27	Sikkim	26	-	-	26	3	-	26	-	-
28	Tripura	4,444	4,790	-	8,701	1,449	3,573	7,369	8,616	5,533
Sub-total (N.E. States)		14,300	18,332	5,278	58,653	12,279	18,588	61,136	42,005	59,849
29	A & N Island	1	-	-	1	-	-	3	-	-
30	Chandigarh	130	-	-	128	-	-	128	-	-
31	DNH&DD	1,342	-	-	1,602	-	-	2,325	469	270
32	Delhi	2,669	-	-	2,669	-	-	2,669	-	-
33	J&K	266	3,677	1,272	266	1,161	2,735	6,622	3,626	9,127
34	Ladakh	3	-	-	3	-	-	106	139	89
35	Puducherry	457	1,810	446	457	1,212	1,106	2,032	1,270	1,628
Sub-total (UT)		4,868	5,487	1,718	5,126	2,373	3,841	13,885	5,504	11,114
Grand Total		9,19,212	3,81,098	3,51,927	13,05,972	4,05,769	2,75,901	15,40,624	8,88,063	10,31,270

*Includes houses grounded and completed in the year which were sanctioned in preceding years.

Annexure II referred in reply to RSU Q.No.3423 due for 23-03-2026

State/UT wise and year wise details of Financial progress during the last three years under PMAY-U & PMAY-U 2.0

Sr. No.	Name of the State/ UT	Financial Progress of Central Assistance during last three years (FY2022-23 to FY2024-25)								
		Sanctioned (₹ in Crore)			Released* (₹ in Crore)			Utilised** (₹ in Crore)		
		2022-23	2023-24	2024-25	2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1	Andhra Pradesh	2,950.68	752.16	468.78	6,098.84	5,154.59	-	6,108.90	2,957.01	1,372.59
2	Bihar	54.89	194.90	1,500.21	227.86	597.11	169.50	513.93	215.15	554.92
3	Chhattisgarh	614.39	52.73	-	698.43	483.13	177.79	457.94	642.12	298.99
4	Goa	8.56	-	-	8.56	-	-	8.84	0.06	-
5	Gujarat	3,657.68	172.44	-	3,987.97	655.81	-	4,319.04	318.32	371.98
6	Haryana	125.79	-	228.84	125.79	199.86	-	163.23	127.47	43.87
7	Himachal Pradesh	20.53	5.33	-	19.44	9.61	9.64	39.09	11.85	11.18
8	Jharkhand	109.72	-	-	311.31	158.44	1.45	356.03	272.25	250.40
9	Karnataka	304.68	230.87	-	1,141.07	618.02	6.17	545.36	505.28	739.44
10	Kerala	253.82	116.28	-	241.64	225.48	83.67	415.89	192.27	163.80
11	Madhya Pradesh	1,311.37	142.53	-	2,739.99	1,280.27	270.31	2,461.71	1,415.75	606.70
12	Maharashtra	3,007.88	406.71	-	3,851.58	1,542.86	313.56	3,850.52	1,031.56	991.30
13	Odisha	30.98	281.54	79.56	295.45	293.44	26.50	388.14	288.59	139.89
14	Punjab	451.66	-	-	349.88	179.28	123.23	307.96	124.96	200.24
15	Rajasthan	1,551.77	529.88	356.99	733.65	683.20	223.52	840.44	450.40	511.72
16	Tamil Nadu	624.82	152.67	-	722.15	877.57	222.05	863.49	665.78	482.53
17	Telangana	193.94	-	1,705.22	193.94	485.00	18.70	192.76	-	469.38
18	Uttar Pradesh	2,030.15	2,277.06	834.38	2,290.34	4,451.37	1,129.95	3,298.14	4,004.52	1,881.27
19	Uttarakhand	200.59	44.12	-	172.71	130.84	62.13	176.97	117.48	130.51
20	West Bengal	309.14	-	-	1,138.22	945.32	515.70	560.04	743.56	898.16
Sub-total (States)		17,813.04	5,359.19	5,173.97	25,348.83	18,971.19	3,353.87	25,868.42	14,084.38	10,118.88
21	Arunachal Pradesh	0.19	-	118.76	0.19	14.84	5.00	4.16	-	14.84
22	Assam	146.29	203.13	-	395.40	395.86	272.21	231.92	449.36	365.91
23	Manipur	0.51	-	-	98.82	35.95	53.72	116.25	106.65	54.19
24	Meghalaya	0.11	-	-	4.59	13.56	5.46	9.03	-	8.27
25	Mizoram	5.03	-	-	163.15	43.36	65.19	74.31	0.36	236.42
26	Nagaland	0.02	-	-	0.02	86.41	24.96	67.82	73.07	45.93
27	Sikkim	0.62	-	-	0.62	-	-	0.62	-	-
28	Tripura	69.23	71.85	-	58.70	92.81	48.42	93.75	189.14	34.89
Sub-total (N.E. States)		222.00	274.98	118.76	721.49	682.79	474.95	597.86	818.57	760.45
29	A&N Island	0.03	-	-	0.97	-	-	0.03	-	0.94
30	Chandigarh	3.18	-	-	3.18	-	-	3.12	-	-
31	DNH&DD	33.49	-	-	33.49	-	4.29	33.49	-	-
32	Delhi	66.52	-	-	66.52	-	-	66.52	-	-
33	J&K	6.40	55.16	28.62	79.31	39.97	40.00	75.87	86.29	24.77
34	Ladakh	0.07	-	-	0.07	1.85	1.18	5.29	-	4.13
35	Puducherry	9.74	27.15	10.04	23.49	31.11	9.49	28.65	18.68	27.14
Sub-total (UT)		119.42	82.31	38.66	207.03	72.92	54.95	212.97	104.97	56.98
Grand Total		18,154.46	5,716.47	5,331.38	26,277.36	19,726.91	3,883.78	26,679.24	15,007.92	10,936.31

*Includes Central Assistance released during the year against houses sanctioned in preceding years.

**Includes Central Assistance utilised during the year against the funds released in preceding years.